

S. No.	Name of Creditor	Details of claim received		Details of claim admitted		Amount of contingent claim	Amount of claim under verification	Remarks, if any				
		Date of receipt	Amount claimed	Amount of claim Admitted	Nature of claim	Amount covered by Security Interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims of SFC admitted		
1	Small Industries Development Bank of India	23.11.2023	16,948,496.00	16,948,496.00	secured Financial Creditor	YES	YES	First charge by way of hypothecation in favour of SIDBI of the plant, machinery, equipment, tools, spares, accessories, and all other assets which have been acquired under the scheme, i.e. Rotary PU pouring machinery along with accessories and Colour dosing situated at F-98, RICO Industrial Area, Samru Dungar, Ichhota Extn, Jaipur. Residual charge on all the movable assets (including current assets) of Sudhi Vinayak Polymer Pvt. Ltd., which will be subuent to the current charges created by the company in favour of existing and prospective lenders. Major items are:- 5 PU Pouring Machine & accessories, 1 Rotary Pouring Machine & Accessories, 4 Compresor, 2 Kilcher, 125 Sewing Machines with tools, 3 Servo machines & accessories, 4 oven, 3 DG set and 1 tool room.	16,948,496.00	100.00%	0	0
TOTAL			16,948,496.00	16,948,496.00					100%	0	0	

Note :

1. The claims are in process of verification on the basis of proof of claim and records available with Corporate Fiduciary.
2. The claims where admitted are subject to further revision/Substantiation/clarification on the basis of any additional information/evidence/clarification which may be received subsequently and which warrant such revision/substantiation/modification.
3. Information/evidence/clarification may also be pending from Operational Creditors/Management/Employees for the claims under further verification.

